IN THE HON'BLE HIGH COURT OF M.P. INDORE-BENCH ORIGINAL JURISDICTION

IN THE MATTER OF THE COMPANIES ACT, 1956 & THE COMPANIES ACT, 2013, AND

In The Matter Of :- M/S. MAHESHWARI PROTEINS LTD. (IN-LION)
COMPANY PETITION NO. 02/2001

E-AUCTION SALE NOTICE

Pursuant to the orders dated 25/07/2017 of the Hon'ble High Court of M.P., Indore Bench, sealed tenders are invited for sale of the following asset/property of the company (In-Liqn.) on "AS IS WHERE IS AND WHATSOEVER THERE IS BASIS" from the prospective buyers:-

Lot No.2 Terrace 4000 Sq.ft. at Maheshwari Complex, 101, Power House Road, Dist.-Ratlam (M.P.)

The details of Reserve Price and EMD are as under:-

Lot No.	Description of Asset/Property	Reserve Price (Rs.)	EMD (Rs.)
Lot No.2	Terrace 4000 Sq.Ft. at Maheshwari Complex, 101, Power House Road, Dist Ratlam (M.P.)	125 Lacs	18.75 Lacs

Note:-

- i. Inspection of the above assets/properties will be held on 22/01/2018 between 11:00 A.M. to 3:30 P.M.
- ii. In order to participate in on-line e-auctions, tenderers have to pay a non-refundable e-auction participation fee of Rs.1,000/- (Rupees One thousand only) in the account of "e-Auction of Assets by the Official Liquidator", Current Account No. 0212002100247959, Punjab National Bank, Sitlamata Bazar Branch, Indore, Branch Code- 021200, RTGS/NEFT/IFS Code PUNB0021200.
- iii. The tenderers should submit their online Offer through the website https://olmp.auctiontiger.net.
- iv. The EMD amount (Interest free) should be deposited by way of NEFT/RTGS in the account of "e-Auction of Assets by the official Liquidator", Current Account No. 0212002100247959, Punjab National Bank, Sitlamata Bazar Branch, Indore, Branch Code- 021200, RTGS/NEFT/IFS Code PUNB0021200. The last date for submission of online offer along with EMD is 01/02/2018 up to 3.30 P.M.
- v. The e-auction will be conducted through the website https://olmp.auctiontiger.net on 08/02/2018 between 1.00 P.M. to 3.00 P.M. with auto time extension of 10 minutes each time if the bid is made in the Last minutes before close of e-auction till sale is concluded.
- vi. This Sale is subject to confirmation by the Hon'ble High Court of M.P., Indore Bench.
- vii. This Sale Notice be treated as notice to the secured creditors/ unsecured creditors/ contributories/ Central & State Government authorities/ bodies and all other parties having interest in the matter of company (In-Liqn.).
- viii. The prospective buyer should also peruse the valuation report etc. in details by visiting the office of the Official Liquidator, Indore on any working day from date of advertisement to date of Inspection as above and may also verify the relevant revenue records/ maps directly from the Revenue authorities, if they so required so as to fully satisfy themselves before participating in the proposed e-auction.
- ix. The other details of above e-auction along with terms and conditions of sale are available in the website https://olmp.auctiontiger.net.

Sd/- (SITARAM S. GUPTA, ICLS)
OFFICIAL LIQUIDATOR
HIGH COURT OF MADHYA PRADESH, INDORE
1ST FLOOR, OLD CIA BUILDING, OPP. GPO,
RESIDENCY AREA, INDORE (M.P.)

V

Ph.: 0731-2710568, 2710051

Date: 09/01/2018

Place: INDORE

E. Times 11-01-2018